

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 325 of 2013**

**Dated : 24<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Timarpur Okhla Waste Management Co. Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran**

**Counsel for the Respondent(s) : Mr. Vishal Anand for BRPL  
Mr. Arjun Krishanan for R-2  
Mr. Mr. Manu Seshadri &  
Mr. Ankit Midha for R-1**

**ORDER**

At the request of the learned counsel for the appellant, post the matter for further hearing on **16<sup>th</sup> October, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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